

In the National Company Law Tribunal, Jaipur

Item No. 105

CP No. (IB)-224/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sudarshan Lodha

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 27.02.2020

Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER

ORDER

Due to administrative reasons, the matter is reposted on 25.03.2020.

Sd/—

(RAGHU NAYYAR)  
TECHNICAL MEMBER